F.No. 6/2841/2017/HRD-I
Government of India
Ministry of Commerce & Industry
Department of Commerce
Directorate General of Foreign Trade

Udyog Bhawan, New Delhi Dated 9th February, 2022

OFFICE ORDER NO. 0/2022

During the leave period of Shri Vijay Kumar, Addl DGFT, DGFT (HQ) from 16.02.2022 to 25.02.2022, Shri Akash Taneja, Addl DGFT, DGFT (HQ), will hold the additional charge of Zonal Office CLA, New Delhi, in addition to his existing charge.

- 2. Further, during the above said period, Shri Kumar Rahul, Joint DGFT will look after the day to day functioning of Zonal Office, with Addl DGFT (AT) in overall charge as Addl DGFT.
- 3. This issues with the approval of the Competent Authority.

(S.K. Mohapatra)

Dy. Director General of Foreign Trade

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Copy to:

- 1. Shri Vijay Kumar, Addl DGFT, DGFT (HQ)
- 2. Shri Akash Taneja, Addl DGFT, DGFT (HQ)
- 3. Shri Kumar Rahul, Joint DGFT, Zonal Office, CLA, New Delhi
- 4. Sr.PPS to DG
- 5. PPS to All Additional DGFTs/Statistical Advisor in Headquarters.
- 6. All Joint DGFTs/Deputy DGFTs in Headquarters
- 7. All Zonal Offices/Regional Authorities
- 8. All Sections of DGFT (HQ)
- 9. Hindi Section for Hindi version.
- 10. Office order file/Guard file/personal files of officers concerned.